

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**

Appeal No. 628/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer, Ward 16 (2)

....Applicant

Vs.

ROC and Ors. (M/s Mahalakshmi Cresec`Pvt Ltd)

....Respondent

**SECTION**

Under Section 252

**Order delivered on 04.09.2019**

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Puneet Rai (Standing Counsel)

For the Respondent : Mr. M. Yadubhushana Rao, ARoC for RoC

**ORDER**

Notice to the respondents vide all modes including publication, if required, returnable on 11.10.2019.

-Sd/-

**(SUMITA PURKAYASTHA)  
MEMBER (T)**

-Sd/-

**(INA MALHOTRA)  
MEMBER (J)**

SLM